


WWW.LIVELAW.IN
ORDER

**Re: Situation arising due to outbreak
of the novel coronavirus (COVID-19)**

Sh. J.P. Ratra, Deputy Advocate General, Punjab who had been assigned/performing duty in the Court of Hon'ble Mr. Justice Arvind Singh Sangwan has tested positive for Covid-19 variant.

On request by the Hon'ble Bench to ensure the safety of Ld. Advocates, officials and staff; **in partial modification of Order No.114/RG/Spl./Misc. dated 10.12.2021**, Hon'ble the Chief Justice has been pleased to order that the court of Hon'ble Mr. Justice Arvind Singh Sangwan will be held only through Virtual mode/Video-conferencing from 13.12.2021 to 17.12.2021.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Sanjiv Berry)
Registrar General
12.12.2021